

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

C.A.T./MP, No. 261 /1993 (in O.A. No. 224/93)

R.G. Goutam

Versus

U.O. 2 & Ors

Date of Order

Orders

This is an M.P. (in O.A. No. 224/93 - Next date is 4-5-93) for seeking amendments in original application. On scrutiny it has been found in order.

Sd/-
26/4

26/4

Date of Presentation
or Receipt by Post
Presented by Shri
Office to report on

REGISTRAR.
C.A.T. JAIPUR

Register & Put up in Court
for admission on.....27-4-93

Sd/-
REGISTRAR
C.A.T., JAIPUR

27/4/93

None present for the petitioners.

We have perused the M.P. The M.P. for amendment in the O.A. No. 224/93 is allowed. The amended O.A. may be filed within one week. The O.A. amended O.A. to come up on 4-5-93 for admission.

Copy sent
for the aff. Conf
& sent NO 1 on
vide 313463/95
Date 10-5-93

Sd/-
(O.P. Sharma)
MEMBER (A)

Sd/-
(D.L. Mehta)
Vice-Chairman